

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.11(14)-HC/2019/22514-15

Dated, Agartala, the 16th December, 2019

NOTIFICATION

The Hon'ble High Court has been pleased to declare that the candidates bearing the following Roll Numbers have qualified in the Preliminary Written Examination (Screening Test) held on 24.11.2019 for appearing in the **Main Written Examination to be held on 11.01.2020(2nd Saturday), 12.01.2020(Sunday) & 13.01.2020(Monday)** in the High Court of Tripura, Agartala for filling up the vacancies in Grade-III of Tripura Judicial Service.

ROLL NUMBERS

Category: UR

5	8	10	13	25	52	53	59	70	72
74	76	79	80	85	91	93	95	97	101
107	117	125	134	136	140	142	143	153	154
155	156	157	158	161	162	164	166	177	178
179	181	189	192	194	195	208	214	216	220
221	222	231	237	239	241	250	251	253	259
260	276	280	285	289	290	291	295		

Category: ST

1	7	9	19	20	23	31	32	38	46
56	58	61	64	67	71	75	77	90	94
106	108	115	116	121	124	129	139	144	

Category: SC

35	37	51	62	184	185	186	202	268
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The main written examination will be held as per the following schedule:

Date	Papers	Time Duration
11.01.2020	English (100 Marks)	10 A.M. to 01 P.M.
	Bengali (100 Marks)	02 P.M. to 05 P.M.
12.01.2020	General Knowledge (100 Marks)	10 A.M. to 01 P.M.
	Law Paper-I (100 Marks)	02 P.M. to 05 P.M.
13.01.2020	Law Paper-II (100 Marks)	10 A.M. to 01 P.M.

“Call Letters” to the eligible candidates will be sent by Speed Post. Those who do not receive such “Call Letter” by 08.01.2020, may collect duplicate “Call Letter” from the office of the undersigned during office hours on 09.01.2020 & 10.01.2020 for which the following identity proofs need to be produced in Office.

- (i) Two copies of coloured and identical passport size photographs;
- (ii) Photo / Voter's Identity Card.

No candidate shall be allowed to sit in the Main Written Examination without “Call Letter.”

Sd/-
(S.G. CHATTOPADHYAY)
REGISTRAR GENERAL

Copy to:

1. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the Official Website of the High Court;
2. Notice Board.


16.12.19
REGISTRAR GENERAL